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भ्रष्य प्रदेश को विशेष आबंटन :

े 1795. श्री पंढरीनाथ सीतारामजी पाटिलः क्या योजना मंत्री यह बताने की कृपा करेंगे कि:

- (क) क्या पाचवी पंचवर्षीय योजना का प्रारूप तैयार करते समय मध्य प्रदेश के आधिक पिछडेपन को ध्यान में रखते हुए उसे कोई विशेष रकम आबंटित की गई है; और
- (ख) यदि हां, तो उसका ब्यौरा क्या है ?

†[Special allocations to Madhya Pradesh

1795. SHRI P. S. PATIL: Will the Minister of PLANNING be pleased to state:

- (a) whether any special allocations have been made for Madhya Pradesh in view of its economic backwardness, while preparing the draft Fifth Five Year Plan; and
 - (b) if so, the details thereof?]

योजना मंत्रालय में राज्य मंत्री (श्री मोहन वारिया): (क) पांचवीं योजना के प्रति दृष्टिकोण को अन्तिम रूप देने के बाद, पांचवीं योजना के प्रारूप की रूपरेखा तैयार करने का काम शरू किया जायेगा। तदनुसार राज्यों की पांचवीं योजनाओं के समस्त परिव्ययों के बारे में अभी कोई निर्णय नही किया गया है। इन परिव्ययों के निर्धारण में कितपय राज्यों के सापेक्ष पिछड़ेपन सहित अनेक बातों को ध्यान में रखना होगा।

(ख) प्रश्न नहीं उठता ।

†[THE MINISTER OF STATE IN THE MINISTRY OF PLANNING (SHRI MOHAN DHARIA): (a) After the finalization of the Approach to Fifth Plan the preparation of the Draft

Outline of the Fifth Plan would be undertaken. As such no decision has been taken so far on the overall outlays for the Fifth Plans of States in the determination of which many factors will have to be kept in view including the relative backwardness of certain States.

(b) Does not arise.] ·

Taking of Liquor by an officer of B.A.R.C, in office premises

1796. SHRI SANDA NARAYAN-APPA: Will the Minister of ATOMIC ENERGY be pleased to state:

- (a) whether Government's attention has been drawn to the fact that an Officer of Bhabha Atomic Research Centre, Bombay celebrated his promotion recently as Director in the Centre by openly taking liquor along with his colleagues in the office premises;
- (b) if so, whether Government have taken any action against the officer; and
 - (c) if not, the reasons therefor?

THE PRIME MINISTER AND MINISTER OF ATOMIC ENERGY (SHRIMATI INDIRA GANDHI): (a) A private party financed by contributions from the participants was held in the officers' mess of the Bhabha Atomic Research Centre, Trombay on June 21, 1972 to felicitate an officer of the Centre on his appointment as a Director. Alcoholic refreshments were served at this party. The participants possessed valid permits for the consumption of liquor and hence did not violate any law in force in the area.

(b) and (c) Do not arise.

COLLECTION OF SALT CESS IN STATES

1797. SHRI I. K. KALANIA: Will the Minister of INDUSTRIAL DEVE-LOPMENT AND SCIENCE AND TECHNOLOGY be pleased to state:

(a) the amount of salt cess collected from Maluwa, Bhavnagar, Jafrabad, Bherai and Victor from 1968 to 1972. year-wise;

^{†[]} English translation.

- (b) whether the cess so collected has been spent for the object for which it has been levied and collected; if so, the details thereof;
- (c) the total collection of this cess for the year from 1968 to 1972 for the Saurashtra area and the details of the expenditure incurred for the object for which it has been collected; and

(d) the details of the demand placed by the Government of Gujarat for utilisation of this salt cess fund; work-wise and programme-wise?

THE DEPUTY MINISTER IN THE MINISTRY OF INDUSTRIAL DEVELOPMENT (PROF. SIDDHE-SHWAR PRASAD): (a) to (c) The amounts of cess collected is indicated below:—

•	11. (PF - 1	· :	-	T.		1968-69	1969-70	1970-71	1971-72
, ,,,	(i) , [⊥]	٤.	الـ			Rs.	Rs.	R .	R«.
i	Maluwa		. :	, .		16,097•03	50,514•37	10,355.34	21,437•50
2	Bhavnaga		4	* * 1 ₄		4,69,812.04	4,35,024.58	3,59,188.25	2,90,086.60
3	Jafrbad	•	•	. '	•	76,050.00	36,535.50	39,842.02	47,726.94
4	Bheræi	•1	954 g.		1***	37,256.00	23,455•00	72,53 7 .5)	55,600.00
.5	Victor	•	•	•	•	1,17,500.00	1,00,850+00	1,86,600.00	1,84,450.00
	(ii) Saurashtra	are	a .	•		37,92,560.00	34,52:533.00	30,31,182-00	33,44,211.00

The incidence of cess collected from the salt works is ultimately passed on to consumers who are spread all over the country. The proceeds of cess collected are credited to the General Revenues of the Government of India. These are utilised, after deducting the cost of collection as determined by the Central Government, if Parliament by appropriation made by law in this behalf so provides, on all or any of the following objects, namely:

- (a) meeting the expenditure incurred in connection with the salt organisation maintained by the Central Government;
- (b) meeting the cost of measures taken in connection with the manufacture, supply and distribution of salt by Union agencies and the regulation and control of the manufac-

ture, supply and distribution of saît by other agencies; and in particular, measures for—

- (i) the establishment and maintenance of research stations and model salt farms:
- (ii) the establishment, maintenance and expansion of salt factoties;
 - (iii) fixing-the grades of salt;
- (iv) promoting and encouraging cooperative effort among manufacturers of salt; and
- (v) promoting the welfare of labour employed in the salt industry.

The total cess collected and the amounts utilised in the country as a whole, during the last four financial years are given below:

	Total cess	Expendi- tu e incur- red on the salt orga- nistionin- cluding cost of col- lection	Expendi- ure incur- red on the develop- mental and wel- fare works
	Rs.	Rs.	Rs
1968-69	1,11,64,764	50,96,294	8,62,481
1969-70	99,22,497	62,51,119	6,86,558
1970-71	1,03,80,756	49,03,518	9,58,236
1971-72	1,10,91,510	46,02,960	7,43,57*

It is not possible to break up the expenditure incurred on the Salt Organisation and the cost of collection of cess, area-wise. The expenditure incurred on developmental and welfare works in Maluwa, Bhavnagar, Jafrbad, Bherai and Victor and in the Saurashtra area during the financial years 1968-69, 1969-70, 1970-71 and 1971-72 are given below:—

Year	Maluwa, Bhav- nagar, Jafrbad, Bherai and Victor area	Saurashtra area
*	Rs.	Rs.
1968-69	• }	2,99,600.52
1969-70		1,05,370.00
1970-71	46,000.00	13,738.00
1971-72	. }	40,104.00

(d) The following are the item-wise break-up of the works asked for by the Government of Gujarat:—

		Rs.
1	Roads	1,84,74,747.00
2	Dispensaries / .	1,00,528.00
3	Rest Sheds .	15,470.00
4	Water Supply .	7,93,149.00
5	Miscellaneous .	1,70,000.00
6	School Building	1,01,215.00
7	Jetty	9,75,800.00
	TOTAL	2,06,33,909.00

Of these, works at a total estimated cost of Rs. 31,76,327 were approved for execution by the Gujarat Regional Advisory Board for Salt and Central Advisory Board for Salt at their meetings held on 29-8-1972 and 2-12-1972, respectively.

एशिया '72 त्रवर्शनो में खादी तथा ग्रामोद्योग आयोग का स्टाल

1798. श्रीमती विद्यावती चतुर्वेदी: क्या औद्योगिक विकास तथा विकास और प्रौदयोगिकी मन्नी यह बताने की कृपा करेंगे कि:

- (क) एशिया '72 में खादी तथा ग्रामोद्योग आयोग के स्टाल पर विभिन्न मुख्य मदो के अन्त-र्गत जो धनराशि खर्च की गई है उसका ब्यौरा क्या है; और
- (ख) क्या प्रदर्शनी मं स्टाल के कार्य के लिए टंडर आमित्रत करने की प्रणाली आदि अपनाई गई थी; यदि नहीं तो उसके क्या कारण हैं और उसके लिये उत्तरदायी व्यक्ति का नाम क्या है।

†[STALL OF KHADI AND VILLAGE INDUSTRIES COMMISSION IN 'ASIA 72' EXHIBITION

1798 SHRIMATI VIDYAWATI CHATURVEDI: Will the Minister of INDUSTRIAL DEVELOPMENT AND SCIENCE AND TECHNOLOGY be pleased to state:

- (a) the details of the total amount of expenditure incurred under various main heads on the stall of Khadi and Village Industries Commission in the Asia '72; and
- (b) whether the system of inviting tenders etc. was followed for the work on the stall in the exhibition; if not, the reasons therefor and the name of the person responsible for the same?